



\$~2 to 7, 14 to 21, 30 & 40 to 47

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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RFA 77/2021, CM APPL. 5274/2021 & CM APPL. 5277/2021
PHONOGRAPHIC PERFORMANCE LIMITED Appellant

Through: Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr.Liliaan Dass and Ms.Gurnoor Kaur, Advs.

versus

MUSIC BROADCAST LIMITED & ORS. Respondents

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Amit Jamsandekar, Mr Rishi Agrawala,
Mr.Vaibhav Shukla , Ms.Vinita Muley, Ms. Niyati Kohli, Ms.
Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony
Music Entertainment India Pvt. Ltd.

Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu
Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi
Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek
Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr.
Ashutosh P. Shukla, Advs. for R-2.

Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay
Chattopadhyay, Ms.Anushree Rauta , Mr. Mohit Bangwal, Mr.
Navankur Pathak , Ms. Pranita Saboo , Ms. Astha Pandey and
Ms.Narayani Chaudhary, Advs. for R-3/ANM Global
Mr. Ankur Sangal and Ms. Sucheta Roy, Adv.

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RFA 17/2021, CM APPL. 1332/2021 & CM APPL. 8563/2021
ENTERTAINMENT NETWORK INDIA LIMITED Appellant

Through: Mr. Chander M Lall, Sr. Adv. with Mr. Ankur
Sangal and Ms. Sucheta Roy, Advs. for applicant Universal
Music Publishing in **CM APPL. 8563/2021**

versus



INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Akhil Sibal, Senior Advocate along with Mr. Ankur Sangal and Ms. Sucheta Roy, Advs. for R-4
Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-1.
Mr. Harsh Kaushik, Mr. S.S. Ahluwalia, Mr. Abhay Chattopadhyay, Ms. Anushree Rauta, Mr. Mohit Bangwal, Mr. Navankur Pathak, Ms. Pranita Saboo, Ms. Astha Pandey and Ms. Narayani Chaudhary, Advs. for R-3/ANM Global
Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited.
Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla, Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.

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RFA 18/2021, CM APPL. 1338/2021 & CM APPL. 1340/2021
DIGITAL RADIO MUMBAI BROADCASTING LIMITED

..... Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.



Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-1.

Mr. Amit Sibal, Sr. Adv. with Ms. Mamta Jha, Mr. Waseem Shuaib Ahmed, Mr. Sambhav Jain, Advs. for Zee Entertainment Enterprises Ltd. (Respondent)

Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited

Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla, Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony
Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-3
Music Entertainment India Pvt. Ltd.

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RFA 19/2021, CM APPL. 1348/2021 & CM APPL. 1350/2021
SOUTH ASIA FM LIMITED Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-1.

Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited

Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla, Ms. Vinita Muley, Ms. Niyati Kohli, Ms.



Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.
Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-3

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RFA 20/2021, CM APPL. 1500/2021 & CM APPL. 1502/2021
DB CORP LTD Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-1.

Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay Chattopadhyay, Ms. Anushree Rauta , Mr. Mohit Bangwal, Mr. Navankur Pathak , Ms. Pranita Saboo , Ms. Astha Pandey and Ms. Narayani Chaudhary, Advs. for R-3/ANM Global

Mr. Pragyansh Sharma, Mr. Neeraj K Gupta,

Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited

Mr. Amit Jamsandekar, Mr. Rishi Agrawala,

Mr. Vaibhav Shukla , Ms. Vinita Muley, Ms. Niyati Kohli, Ms.

Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.

Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-4

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RFA 50/2021, CM APPL. 3229/2021, CM APPL. 3230/2021 & CM APPL. 3231/2021

HT MEDIA LIMITED & ANR.

..... Appellants



Through:
versus
INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-1.
Mr. Amit Sibal, Sr. Adv. with Ms. Mamta Jha, Mr. Waseem Shuaib Ahmed, Mr. Sambhav Jain, Advs. for Zee Entertainment Enterprises Ltd. (Respondent)
Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay Chattopadhyay, Ms. Anushree Rauta , Mr. Mohit Bangwal, Mr. Navankur Pathak , Ms. Pranita Saboo , Ms. Astha Pandey and Ms. Narayani Chaudhary, Advs. for R-4/ANM Global.
Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited
Ms. Geetanjali Visvanathan, Advocate for R-5.
Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla , Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony
Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-3
Music Entertainment India Pvt. Ltd.

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+ RFA 25/2021, CM APPL. 1884/2021 & CM APPL. 1886/2021
MUSIC BROADCAST LIMITED Appellant

Through:
versus
TIPS INDUSTRIES LTD & ORS. Respondents
Through: Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay Chattopadhyay, Ms. Anushree Rauta , Mr. Mohit



Bangwal, Mr. Navankur Pathak , Ms. Pranita Saboo , Ms. Astha Pandey and Ms.Narayani Chaudhary, Advs. for R-1/ANM Global

Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Vaibhav Vutts, Mr Anshu Bhanot, Ms. Aamna Hasan and Mr. Anuj Midha, Advs. for R-2/Eros International.

Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-7.

Mr. Amit Sibal, Sr. Adv. with Mr. Neel Mason, Ms. Riddhima Pabbi, Mr. Uday S Chopra, Mr. Vihan Dang, Mr. Geetanjali Visvanathan, Mr. Harsh Kaushik, Mr. Abhay Chattopadhyay, Mr. Shivang Sharma, Ms. R. Ramya, Mr. Vinay Tripathi and Mr. Saksham Dhingra, Advs. for Super Cassettes Industries Private Limited.

Mr. Pragyan Sharma, Mr. Neeraj K Gupta, Mr.Liliaan Dass and Ms.Gurnoor Kaur, Advs. for Phonographic Performance Limited.

Mr. Amit Jamsandekar, Mr Rishi Agrawala, Mr.Vaibhav Shukla , Ms.Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.

Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-4

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+ RFA 26/2021, CM APPL. 1905/2021 & CM APPL. 1907/2021
RELIANCE BROADCAST NETWORKLIMITED Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ANR.

..... Respondents

Through: Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr.



Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhania, Mr. Ashutosh P. Shukla Advs. for R-1.

Mr. Amit Sibal, Sr. Adv. with Mr. Neel Mason, Ms. Riddhima Pabbi, Mr. Uday S Chopra, Mr. Vihan Dang, Mr. Geetanjali Visvanathan, Mr. Harsh Kaushik, Mr. Abhay Chattopadhyay, Mr. Shivang Sharma, Ms. R. Ramya, Mr. Vinay Tripathi and Mr. Saksham Dhingra, Advs. for Super Cassettes Industries Private Limited.

Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Pragyan Sharma, Mr. Neeraj K Gupta, Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited.

Mr. Amit Jamsandekar, Mr. Rishi Agrawala, Mr. Vaibhav Shukla, Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.

Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-4

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+ RFA 29/2021, CM APPL. 1943/2021 & CM APPL. 1945/2021
NEXT RADIO LIMITED Appellant

Through:
versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhania, Mr. Ashutosh P. Shukla Advs. for R-1.
Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek



Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Amit Sibal, Sr. Adv. with Ms. Mamta Jha, Mr. Waseem Shuaib Ahmed, Mr. Sambhav Jain, Advs. for Zee Entertainment Enterprises Ltd. (Respondent)
Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay Chattopadhyay, Ms. Anushree Rauta , Mr. Mohit Bangwal, Mr. Navankur Pathak , Ms. Pranita Saboo , Ms. Astha Pandey and Ms. Narayani Chaudhary, Advs. for R-4/ANM Global
Mr. Pragyansh Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited
Ms. Geetanjali Visvanathan, Advocate for R-5.
Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla , Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.
Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-3

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+ RFA 30/2021, CM APPL. 1988/2021 & CM APPL. 1990/2021
TV TODAY NETWORK LTD Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED

..... Respondent

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Amit Jamsandekar, Mr. Rishi Agrawala,
Mr. Vaibhav Shukla , Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony Music Entertainment India Pvt. Ltd.



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+ RFA 32/2021, CM APPL. 2090/2021 & CM APPL. 2092/2021
RAJASTHAN PATRIKA PRIVATE LIMITED Appellant

Through:

versus

INDIAN PERFORMING RIGHT SOCIETY LIMITED & ORS.

..... Respondents

Through: Mr. Saikrishna Rajagopal, Mr. Ameet Datta,
Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth
Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms.
Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh
Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla
Advs. for R-1.

Mr. Amit Sibal, Sr. Adv. with Ms. Mamta Jha, Mr.
Waseem Shuaib Ahmed, Mr. Sambhav Jain, Advs. for
Zee Entertainment Enterprises Ltd. (Respondent)

Mr. Harsh Kaushik , Mr. S.S. Ahluwalia , Mr. Abhay
Chattopadhyay, Ms. Anushree Rauta , Mr. Mohit
Bangwal, Mr. Navankur Pathak , Ms. Pranita Saboo , Ms.
Astha Pandey and Ms. Narayani Chaudhary, Advs. for
R-3/ANM Global

Mr. Aryama Sundaram, Senior Advocate
with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr.
Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamrani,
Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya
Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali
Tiwari, Advs.

Mr. Amit Sibal, Sr. Adv. with Mr. Neel Mason, Ms.
Riddhima Pabbi, Mr. Uday S Chopra, Mr. Vihan Dang,
Mr. Geetanjali Visvanathan, Mr. Harsh Kaushik, Mr.
Abhay Chattopadhyay, Mr. Shivang Sharma, Ms. R.
Ramya, Mr. Vinay Tripathi and
Mr. Saksham Dhingra, Advs. for Super Cassettes
Industries Private Limited.

Mr. Pragyansh Sharma, Mr. Neeraj K Gupta,
Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for
Phonographic Performance Limited

Mr. Mustafa Doctor, Sr. Adv. with Ms. Gayatri Roy,



Mr. Amit Panigrahi, Ms. Anushka Sachdev, Ms. Arpita Sengupta, Advs. for R-8/Yash Raj Films Pvt. Ltd.
Mr. Amit Jamsandekar, Mr Rishi Agrawala,
Mr.Vaibhav Shukla , Ms.Vinita Muley, Ms. Niyati Kohli,
Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for
Sony Music Entertainment India Pvt. Ltd.
Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-4

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+ RFA 49/2021, CM APPL. 3169/2021 & CM APPL.3173/2021
SUPER CASSETTES INDUSTRIES PRIVATE LIMITED

..... Appellant

Through:

versus

RELIANCE BROADCAST NETWORK LIMITED & ANR.

..... Respondents

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhania, Mr. Ashutosh P. Shukla Advs. for R-2.
Mr. Amit Sibal, Sr. Adv. with Mr. Neel Mason, Ms. Riddhima Pabbi, Mr. Uday S Chopra, Mr. Vihan Dang, Mr. Geetanjali Visvanathan, Mr. Harsh Kaushik, Mr. Abhay Chattopadhyay, Mr. Shivang Sharma, Ms. R. Ramya, Mr. Vinay Tripathi and Mr. Saksham Dhingra, Advs. for Super Cassettes Industries Private Limited.
Mr. Pragyan Sharma, Mr. Neeraj K Gupta,
Mr.Liliaan Dass and Ms.Gurnoor Kaur, Advs. for Phonographic Performance Limited
Mr. Amit Jamsandekar, Mr Rishi Agrawala,
Mr.Vaibhav Shukla , Ms.Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani and Ms. Puja Uday Bakshi, Advs. for Sony



Music Entertainment India Pvt. Ltd.

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RFA(OS) 5/2021 & CM APPL. 1359/2021

THE INDIAN PERFORMING RIGHT SOCIETY LTD Appellant

Through: Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhania, Mr. Ashutosh P. Shukla Advocates.

versus

ENTERTAINMENT NETWORK (INDIA) LTD Respondent

Through: Mr. Sandeep Seth, Sr. Adv. with Mr. Krishnendu Datta, Mr. Ashish Verma, Mr. Arnav Sanyal, Ms. Prachi Johri and Mr. Kaizad Irani, Advs.

Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

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RFA(OS) 6/2021 & CM APPL. 1362/2021

THE INDIAN PERFORMING RIGHT SOCIETY LTDAppellant

Through: Mr. Mukul Roohatgi, Senior Advocate, Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhania, Mr. Ashutosh P. Shukla Advocates.

versus

CRI EVENTS PRIVATE LIMITED & ORS. Respondents

Through: Mr. Aryama Sundaram, Senior Advocate with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

Mr. Pragyan Sharma, Mr. Neeraj K Gupta,

Mr.Liliaan Dass and Ms.Gurnoor Kaur, Advs. for Phonographic



Performance Limited

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+ RFA 153/2021 & CM APPL. 8617/2021
SONY MUSIC ENTERTAINMENT INDIA PVT. LTD.

..... Appellant

Through: Mr. Dayan Krishnan, Sr. Advocate with Mr. Rishi Agrawala, Mr. Vaibhav Shukla, Ms. Vinita Muley, Ms. Niyati Kohli, Ms. Megha Bengani, Ms. Puja Uday-Bakshi, Mr. Pragyan Sharma, Mr. Neeraj K Gupta, Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs.

versus

ENTERTAINMENT NETWORK (INDIA) LIMITED & ORS.

..... Respondents

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gannani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.
Mr. Harsh Kaushik, Mr. S.S. Ahluwalia, Mr. Abhay Chattopadhyay, Ms. Anushree Rauta, Mr. Mohit Bangwal, Mr. Navankur Pathak, Ms. Pranita Saboo, Ms. Astha Pandey and Ms. Narayani Chaudhary, Advs. for R-3/ANM Global.
Mr. Saikrishna Rajagopal, Mr. Ameet Datta, Mr. Himanshu Bagai, Mr. Munish Mehra, Mr. Sidharth Chopra, Ms. Pallavi Sondhi, Ms. Deepshikha Sarkar, Ms. Namrata Dubey, Mr. Vivek Prasad, Ms. Ruby Singh Ahuja, Ms. Swikriti Singhanian, Mr. Ashutosh P. Shukla Advs. for R-5. Mr. Ankur Sangal and Ms. Sucheta Roy, advs. for R-4
Mr. Pragyan Sharma, Mr. Neeraj K Gupta, Mr. Liliaan Dass and Ms. Gurnoor Kaur, Advs. for Phonographic Performance Limited

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+ RFA 129/2021
SAREGAMA INDIA LIMITED

..... Appellant

Through: Mr. Akhil Sibal, Senior Advocate along with Mr. Ankur Sangal and Ms. Sucheta Roy, Advs.



versus

ENTERTAINMENT NETWORK INDIA LIMITED

..... Respondent

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

41

+ RFA 132/2021

SAREGAMA INDIA LIMITED

..... Appellant

Through: Mr Akhil Sibal, Senior Advocate along with Mr. Ankur Sangal and Ms. Sucheta Roy, Advs

versus

DIGITAL RADIO (MUMBAI) BROADCASTING LIMITED

..... Respondent

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

42

+ RFA 133/2021

SAREGAMA INDIA LIMITED

..... Appellant

Through: Mr Akhil Sibal, Senior Advocate along with Mr. Ankur Sangal and Ms. Sucheta Roy, Advs

versus

SOUTH ASIA FM LIMITED

..... Respondent

Through: Mr. C S Vaidyanathan, Senior Counsel with Mr. Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms. Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy, Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi, Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

43

+ RFA 134/2021



SAREGAMA INDIA LIMITED Appellant
Through: Mr Akhil Sibal, Senior Advocate along with Mr.
Ankur Sangal and Ms. Sucheta Roy, Advs
versus
MUSIC BROADCAST LIMITED Respondent
Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advvs.

44

+ RFA 135/2021
SAREGAMA INDIA LIMITED Appellant
Through: Mr Akhil Sibal, Senior Advocate along with Mr.
Ankur Sangal and Ms. Sucheta Roy, Advs
versus
DB CORP LIMITED Respondent
Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advvs.

45

+ RFA 136/2021
SAREGAMA INDIA LIMITED Appellant
Through: Mr Akhil Sibal, Senior Advocate along with Mr.
Ankur Sangal and Ms. Sucheta Roy, Advs
versus
HT MEDIA LIMITED & ANR. Respondents
Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advvs.

46

+ RFA 137/2021



SAREGAMA INDIA LIMITED Appellant
Through: Mr Akhil Sibal, Senior Advocate along with Mr.
Ankur Sangal and Ms. Sucheta Roy, Advs
versus
RAJASTHAN PATRIKA PRIVATE LIMITED Respondent
Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

47

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RFA 139/2021
SAREGAMA INDIA LIMITED Appellant
Through: Mr Akhil Sibal, Senior Advocate along with Mr.
Ankur Sangal and Ms. Sucheta Roy, Advs
versus
NEXT RADIO LIMITED Respondent
Through: Mr. C S Vaidyanathan, Senior Counsel with Mr.
Abhishek Malhotra, Mr. Sagar Chandra, Mr. Kaizad Irani, Ms.
Sapna Chaurasia, Ms. Shilpa Gamnani, Ms. Atmaja Tripathy,
Mr. Gurmukh Choudhri, Ms. Sanya Dua, Ms. Shubhie Wahi,
Ms. Sakshi Pande, Ms. Anjali Tiwari, Advs.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

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03.03.2021

Proceedings in the matter have been conducted through video conferencing.

CM APPL. 8563/2021 in RFA No. 17/2021.

This application has been preferred by the applicant to join as a party respondent in RFA No.17/2021.

Having heard the learned counsels from both the sides and looking to the facts and circumstances of the case, as mentioned in this application, this



applicant will be a necessary party to be joined as respondent No.6.

We, therefore, allow this application and the applicant shall be joined as a party respondent No.6 in RFA No. 17/2021. Amended memo of parties shall be filed by the appellant before the next date of hearing.

CM APPL. 3230/2021 (exemption) in RFA 50/2021,
CM APPL. 3170-3172/2021 (exemption) in RFA 49/2021,
CM APPL. 8618-8620/2021 (exemption) in RFA 153/2021,
CM APPL. 7836-7837/2021 (exemption) in RFA 129/2021,
CM APPL. 7967- 7968/2021 (exemption) in RFA 132/2021,
CM APPL. 7969-7970/2021 (exemption) in RFA 133/2021,
CM APPL. 7971-7972/2021 (exemption) in RFA 134/2021,
CM APPL. 7975-7976/2021 (exemption) in RFA 135/2021,
CM APPL. 8024-8025/2021 (exemption) in RFA 136/2021,
CM APPL. 8027-8028/2021 (exemption) in RFA 137/2021 &
CM APPL. 8033-8034/2021 (exemption) in RFA 139/2021

Allowed, subject to just exceptions.

The applications stand disposed of.

RFA 77/2021 & CM APPLs. 5274/2021, 5277/2021
RFA 17/2021 & CM APPLs. 1332/2021
RFA 18/2021 & CM APPLs. 1338/2021 & 1340/2021
RFA 19/2021 & CM APPLs. 1348/2021 & 1350/2021
RFA 20/2021 & CM APPLs. 1500/2021 & 1502/2021
RFA 50/2021 & CM APPLs. 3229/2021 & 3231/2021
RFA 25/2021 & CM APPLs. 1884/2021 & 1886/2021
RFA 26/2021 & CM APPLs. 1905/2021 & 1907/2021
RFA 29/2021 & CM APPLs. 1943/2021 & 1945/2021
RFA 30/2021 & CM APPLs. 1988/2021 & 1990/2021
RFA 32/2021 & CM APPLs. 2090/2021 & 2092/2021
RFA 49/2021 & CM APPLs. 3169/2021 & 3173/2021



RFA(OS) 5/2021 & CM APPL. 1359/2021
RFA(OS) 6/2021 & CM APPL. 1362/2021
RFA 153/2021 & CM APPL. 8617/2021

Issue notice upon respondents.

Learned counsels accept notice for the respective respondents.

At the outset, learned counsel for the parties submitted that these matters be divided into three groups i.e., Group No.I, Group No.II & Group No.III. Hence, in light of the aforesaid submission, these matters are divided into the following groups:-

Group No. I (Performing Artists - Indian Performing Right Society Ltd) (IPRS)

RFA (OS) 5/2021 & RFA (OS) 6/2021.

Group No. II (Radio Broadcasters)

RFA 17/2021, RFA 18/2021, RFA 19/2021, RFA 20/2021, RFA 50/2021, RFA 25/2021, RFA 26/2021, RFA 29/2021, RFA 30/2021 & RFA 32/2021

Group No. III (Music Companies)

RFA 77/2021, RFA 49/2021, RFA 153/2021, RFA 129/2021, RFA 132/2021, RFA 133/2021, RFA 134/2021, RFA 135/2021, RFA 136/2021, RFA 137/2021 & RFA 139/2021



Matters in Group No. I are adjourned to 24th March, 2021.

Matters in Group No. II are adjourned to 13th April, 2021.

Matters in Group No. III are adjourned to 06th April, 2021.

CHIEF JUSTICE

JASMEET SINGH, J

MARCH 03, 2021

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